

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 3250/2001

(11)

This the 21st day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

In the matter of :

Sh. Naseem Akhtar Khan,  
S/o Mohd. Akhtar Khan,  
R/o 328, Lado Sarai,  
Mehrauli, New Delhi-110013.

And

Working as U.D.C.,  
in National Institute of Science,  
Technology & Development Studies,  
K.S. Krishnan Marg,  
New Delhi-110012. . . . . Applicant.

(Applicant in person).

Versus

1. Council of Scientific & Industrial Research thr' its  
Director General  
Rafi Marg, New Delhi.
2. The Director,  
National Institute of Science  
Technology & Development Studies,  
K.S. Krishnan Marg,  
New Delhi-110012. . . . . Respondents.

(By Advocate: Sh. C.D. Singh)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for ~~respondents~~ submits that applicant was transferred to Bankura, West Bengal. Now that unit has been closed and applicant has been transferred back to Delhi and that matter has become infructuous. Applicant who is present in person acknowledges the receipt of transfer order. OA has become infructuous. Accordingly, OA is dismissed.

  
 ( KULDIP SINGH )  
 Member (J)

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